

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CA (CAA) No. 13/230/HDB/2024
U/s 230 & 232 of Companies Act

IN THE MATTER OF:

M/s. Mytrah Ainesh Power Pvt Ltd (Transferor Co.,) & 11 Other Transferor Companies and M/s. Mytrah Vayu (Sabarmati) Pvt Ltd & their Respective Shareholders

...Petitioners

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Y Suryanarayana, for petitioner present through Video Conference.

This is an application filed on behalf of the applicant companies as a first motion application.

Since it being a special bench, matter adjourned to 02.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)